

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. ECI/PN/32/2024

Dated: 27th March, 2024

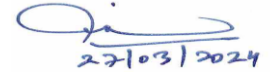
PRESS NOTE

Subject: Withhold Bye-Election to 30-Akola West Assembly Constituency of Maharashtra- regarding.

The Commission, vide its Press Note No. ECI/PN/24/2024 dated 16.03.2024, has announced the Bye-Election to 30-Akola West Assembly Constituency of Maharashtra alongwith other Assembly Constituencies, as per the following schedule: -

Poll events	Date
Date of Issue of Gazette Notification	28.03.2024 (Thursday)
Date of Poll	26.04.2024 (Friday)
Date of Counting	04.06.2024 (Tuesday)
Date before which election shall be completed	06.06.2024 (Thursday)

2. In term of the direction of Hon'ble High Court of Bombay (Bench at Nagpur) in W.P. No. 1986 of 2024 in Anil Vs Election Commission of India and Others dated 26th March, 2024, the Commission has decided to withhold the notification of bye-election to 30-Akola West Assembly Constituency of Maharashtra.



27/03/2024

(SANJEEV KUMAR PRASAD)
SECRETARY